# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO.†1345 TO BE ANSWERED ON 06.12.2021

### **GRANT UNDER ARTICLE 275(1)**

#### † 1345 DR. DHAL SINGH BISEN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is any provision to provide grant under Article 275(1) by the Government, if so, the details thereof;
- (b) the amount provided to the Madhya Pradesh Government under the Article 275(1) by the Government of India during the last five years along with the details of districts and works for which such disbursement was made;
- (c) whether any proposals have been sent by the MP Government under the head 275(1);
- (d) if so, the details of the proposals sent during the last five years, district-wise;
- (e) the details of the work proposal pertaining to Seoni and Balaghat Parliamentary Constituency in Balaghat district proposed by the State Government to the Union Government under the Article 275(1) during the last three years;
- (f) the status of these work proposals; and
- (g) if so, the details of work and funds sanctioned in this regard?

#### **ANSWER**

## MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) & (b): Yes Sir. Under the scheme of Grants under Article 275 (1) of the Constitution of India, funds are provided to the State Governments based upon proposals received from them, duly approved by State Executive Committee and after appraisal and approval thereof by a Project Appraisal Committee (PAC) constituted in this Ministry. The amount of funds released to Madhya Pradesh under the scheme of Grants under Article 275(1) of the Constitution during the last five years is as under: -

(Rs. in lakhs)

Year	Funds released
2016-17	14971.43
2017-18	22399.48
2018-19	24635.30
2019-20	44938.92
2020-21	4279.78

Under the scheme of Grants under Article 275(1) of the Constitution, funds are provided for activities related to education, health, sanitation, water supply, livelihood, skill development, minor infrastructure etc. with the objective of development of Scheduled Tribes (ST). Implementation of the approved projects as per location submitted by the State Government is the responsibility of the concerned State Government. District-wise details are maintained by respective State Government(s).

(c) to (g): Yes Sir, receipt of proposals from States with notified Scheduled Tribes (STs) including Madhya Pradesh is a continuous process. Consideration of such projects for approval followed by release of funds to the States are made keeping in view the fund availability under the scheme, schematic norms, submission of utilization certificate (UC) & physical progress report (PPR) by the States and other relevant financial instructions in vogue. Implementation of the approval projects as per location submitted by the State Government is the responsibility of the concerned State Government. District-wise details are maintained by respective State Government(s).

As per the proposals submitted by State Government, activities approved for implementation, inter-alia, in Seoni in Balaghat district under the scheme of Grants under Article 275(1) of the Constitution during the last three years is as under: -

(Rs. in lakh)

Activity	Location as proposed by the State	Amount
		approved by
		PAC
Drinking Water	Mada - Prabhatpattan, Zabera, Shivpuri, ITDP - Lakhnadone,	212.60
	MADA- Narsinghpur, Mada- <b>Seoni</b> , ITDP - Kurai, Betule, Kesla	
	MADA- Andhawadi, Prabhatpattan, Goharganj, Pohari Cluster –	
	Pamakhedi,	
Construction of 15		1500.00
Senior Girls @	Khandwa, Balaghaat, Shivpuri, Jabalpur, Jhabua, Dindori, Raisen,	
220.80 lakh per	Dewas, Annuppur	
unit		
Construction of 8	Indore, <b>Seoni</b> , Chhindwara, khargone, Barwani, Dindori, Balaghat,	833.20
Collegiate Girls	Annuppur	
hostel @ 220.80		
lakh per unit		
	ITDP- Jhabua, Alirajpur, Dhar, Kukshi, Badwani, Sendhwa,	2554.18
300 units	Khandwa, Sailana, Mandla, Niwas, Baihar, Lakhnadone, Kurai,	
	Tamia, Sounsar, Pushprajgarh, Bandhavgarh, Deosar, Kusmi,	
	Betul, Kesla, Harda MADA- Badnawar, Mhow, Seoni,	
	Narsinghpur, Maihar, Nagod, Raghurajnagar, Amarpatan, Pawai,	
	Zabera, Guna, Distt.Vidisha,Rajgarh	1717.00
Repair and	1. Shahpur – Betul (2000-01)	1547.82
	2. Sailana-Ratlam (2000-01)	
old EMRS	3. Sijhora-Mandla (2000-01)	
	4. Thandla-Jhabua (2000-01)	
	5. Kukshi-Dhar (2000-01)	
	6. Ghansor- <b>Seoni</b> (2005-06) 7. Anuppur-Anuppur (2000-01)	
	8. Barwani-Barwani (2000-01) 8. Barwani-Barwani (2000-01)	
	9. Pali-Umaria (2005-06)	
	10. Junnardeo-Chhindwada (2005-06)	
	11. Jabalpur(PVTG)Jabalpur (2008-09)	
	12. Singardeep-Chhindwada (2010-11)	
	12. Singardeep-Chimidwada (2010-11)	

	13. Roshni-Khandwa (2010-11)	
	14. Sondwa-Alirajpur (2010-11)	
Furniture/	Sondwa, Katthiwada, Udaigarh, Bhabhra(Alirajpur),	2694.15
Laboratories and	Balaghat(Balaghat), Barwani, Sendhwa(Barwani),	
Library, ICT Cum	Junnardeo(Chhindwada), Dharampuri, Tirla, Dhar(Dhar), Dindori,	
e-learning, Solar	Karanjia(Dindori), Hoshangabad(Hoshangabad), Rama,	
Geyser, water	Thandla(Jhabua), Katni(Katni), Ashapur, Rajur,	
purifier, LED TV	Khandwa(Khandwa), Khargone, Maheshwar,	
and CCTV Camera	Gogavan(Khargone), Mohgaon(Mandla), Raisen, Sailaa,	
Others in 37 Kanya	Ratlam(Ratlam), kurai(Seoni), Budhar, Shahdol(Shahdol),	
Shiksha Parisar . @	Shivpuri, Singrouli(Singrouli), Karahal(Sheopur), Sidhi(Sidhi),	
Rs 179.61 Lac per	Sehore(Sehore), Umaria, Pali (Umaria)	
Kanya Shiksha		
Parisar		
(Under the Project		
Apna Vidyalay		
Apna Ghar)		

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